

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

CP-151/(ND)/17

In the matter of :

M/s. Vasa Ceramics Pvt. Limited

.. PETITIONER

SECTION :

Under Section 252 (1)

Order delivered on 27.9.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner/Applicant : -

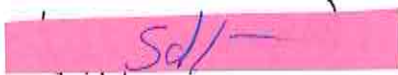
For the Respondents : -

For the RD (N) : Mr. Manish Raj, Company Prosecutor for ROC

ORDER

The Proxy Counsel representing the Counsel for petitioner is present and requests for an adjournment as the leading Counsel appearing in the matter is unable to be present before this Tribunal for today's hearing.

Taking into consideration the above, the matter is adjourned to 12.10.2017.


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
27.9.2017